

ITEM NO.28

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).314/2021

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

[ONLY W.P. (C) NO. 848/2021 IS LISTED UNDER THIS ITEM]

WITH

(W.P.(C) No. 848/2021 (X))

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 92894/2021  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
95226/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95229/2021

IA No. 92894/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 95229/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 95226/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

Date : 07-03-2025 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Prateek K Chadha, AOR  
Ms. Vrinda Bhandari, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Apar Gupta, Adv.  
Ms. Rupali Samuel, Adv.  
Mr. Sreekar Aechuri, Adv.  
Ms. Surbhi Soni, Adv.  
Mr. Aniket Chauhaan, Adv.

Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. K.M. Nataraj, A.S.G.  
Mr. Sudarshan Lamba, AOR  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.

Mr. Tushar Mehta, Solicitor General  
Mr. K.M. Nataraj, A.S.G.  
Mr. Rajat Nair, Adv.

Mr. Kanu Agrawal, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

Mr. Ajay Pal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. We are informed that some connected matters have not been tagged with these matters.
2. The Registry is directed to do the needful.
3. Post all the matters for further consideration on 22.04.2025.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR